

ORDER DATED 11.02.2009

Heard Shri A.Das, learned counsel for the applicant and Shri S.K.Ojha, learned Standing Counsel (on whom a copy of the O.A. has been served) appearing on behalf of the Respondent-Railways.

Misc. Application No.88/09 seeking permission of the Tribunal to jointly prosecute this O.A. jointly, is allowed and disposed of accordingly.


(C.R.MOHAPATRA)
ADMINISTRATIVE MEMBER

O.A.NO.62/09

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Heard the learned counsel of both the sides. It is the case of the applicants that the husband of applicant No.1 expired in 1997 while in service under the Railways. Thereafter, the widow was engaged on daily wage basis and subsequently, in 2000 she was offered appointment against a permanent post, which she declined on the plea of her sickness. Instead she has pleaded for the appointment of her son on compassionate grounds. Shri Das, relying on Annexure-A/7, a policy of the Railways, submitted that the applicant No.2 is entitled to be considered for appointment against any appointment on compassionate grounds. In this connection, applicant No.1 has



preferred several representations, the last representation being dated 7.11.2008(Annexure-A/8) addressed to the Chief Personnel Officer, East Coast Railways, Bhubaneswar(Respondent No.2).

Shri Das submitted that he would be satisfied if the representation dated 7.11.2008 (Annexure-A/8) is sympathetically considered in terms of Annexures-A/6 and A/7 by the concerned authority at an early date.

Accordingly, Respondent No.2 is directed to consider the representation of the applicant at Annexure-A/8, keeping in view the instructions and guidelines as brought out specifically in Annexure-A/7 and pass a reasoned order within a period of two months from the date of receipt of this order.

With the above direction, this O.A. is disposed of at the stage of admission itself. No costs.

Send a copy of this order along with the copy of the O.A. to Respondent No.2 and copies of this order be made over to the learned counsel for both sides.


(C.R.MOHAPATRA)
ADMINISTRATIVE MEMBER